

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:5353
ANSWERED ON:13.12.2010
OGL FOR FOODGRAINS
Hazari Shri Maheshwar

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether all import of foodgrains are covered under Open General Licences (OGL); and
- (b) if so, the details thereof alongwith the reasons therefor?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA)

(a) and (b): The cereals of seed quality are restricted for import; and others are allowed for import only through State Trading Enterprises. The import of wheat other than seed quality, is allowed freely, to augment the wheat stocks in the country.